## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

Appeal NO. 152/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Entarchcon Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present: None.

## **ORDER**

Court Notice to the ROC returnable on 22nd November, 2017.

Notice be also effected to the Ministry of Finance, through Chief Commissioner of Income Tax, Delhi, for their objections, if any, Dasti.

Be listed on 30th November, 2017.

(S. K. Mohapatra) Member (T) (Ina Malhotra) Member (J)